

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00859/2018

Wednesday, this the 12th day of December, 2018

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.C.Philip, Parayail, CRA 265 A,
Choozhampala, Mukkola P.O., Trivandrum.Applicant

(By Advocate – Mr.V.A.Vinod)

v e r s u s

1. The Union of India
represented by the Secretary to the Government of India,
Department of Space, New Delhi – 110 001.
2. The Director, Liquid Propulsion Systems Centre,
Valiamala P.O., Thiruvananthapuram – 695 547.Respondents

(By Advocate – Mr.N.Anilkumar, SCGSC)

This application having been heard on 12th December 2018, the Tribunal on the same delivered the following :

O R D E R

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for admission hearing today, neither the applicant nor his counsel is present. Name of the applicant was called thrice. Standing counsel for the respondents is present. It is seen that the applicant is not interested in pursuing the case any further. Hence, the O.A is dismissed for non prosecution. No costs.

(Dated this the 12th day of December 2018)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

List of Annexures in O.A.No.180/00859/2018

- 1. Annexure A-1** – True copy of the representation dated 21.12.2015 filed by the applicant.
- 2. Annexure A-2** – True copy of the letter dated 25.1.2016 issued by the 2nd respondent.
- 3. Annexure A-3** – True copy of the representation dated 26.6.2017 filed by the applicant.
- 4. Annexure A-4** – True copy of the communication dated 12.9.2017.
